

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-34/99/4718/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Manwar Ali,
Presiding Officer,
Labour Court, Dibrugarh.

Dated Guwahati the 10th August, 2018.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your letter No. LCD. 11A/2018/235, dtd. 06.08.2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for Casual Leave on 07.08.2018 and 08.08.2018 along with station leave permission w.e.f. the evening of 06.08.2018 till the morning of 09.08.2018 has been ~~granted~~/[✓]rejected.

The District and Sessions Judge, Dibrugarh will remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Pda.